

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : SENGODAN & 2 ORS
NAME OF THE RESPONDENTS : CENNEY HOTELS PVT LTD & 2 ORS
UNDER SECTION : SEC 242(4) & 425 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

1) Sandeep Kumar.
For Harishankar mani

Respondent

2) H. Karthik Seshadri
C. Suresh

Counsel for
Petitioners

ORDER

Ld. Counsels for the parties are present. In relation to the compliance of the memo as directed to be filed by the parties vide order dated 24.01.2020 passed by this Tribunal, the Counsels for the parties seek some more time. Taking into consideration the said representation, 10 days' time is granted to file memo before this Tribunal. The Court Officer is directed to comply with the directions as given in the order dated 24.01.2020 once the memo is filed by the parties. Post this matter on 19.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)